

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013,**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013 and**  
**Appeal No. 163 of 2013**

**Dated : 18<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 128 of 2013 & IA No. 193 & 194 of 2013 &**  
**Appeal No. 129 of 2013 & IA No. 196 of 2013**

**M/s. Bhilangana Hydro Power Ltd. .... Appellant(s)**

**Versus**

**Power Transmission Corporation of  
Uttrakhand Ltd. & Ors. ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate**  
**Ms. Shikha Ohri**

**Counsel for Respondent (s) : Mr. Buddy A. Ranganadhan**  
**for R-2**  
**Mr. Litesh Mukherjee**  
**Ms. Mandakini Ghosh**  
**Mr. Sarul Jain**  
**Mr. Kamal Kant for R-1**

**Appeal No. 163 of 2013**

**Power Transmission Corporation of  
Uttrakhand Ltd. .... Appellant(s)**  
**Versus**

**Uttrakhand Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Sitesh Mukherjee**  
**Ms. Mandakini Ghosh**  
**Mr. Sarul Jain**  
**Mr. Kamal Kant**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**  
**for R-1**  
**Mr. Sanjay Sen, Sr. Adv.**  
**Ms. Shikha Ohri for R-2.**

**ORDER**

We have heard the learned Senior counsel for the Appellant for some time and he has also filed his preliminary Written Submissions.

Post the matter for further hearing on **17.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*Ts/pr*